

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-125/2008(Pt.)/10144 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the 4<sup>th</sup> October, 2024.

Sub:- **Earned leave.**

Ref:- Your letter No.P.20012/2/2021-HC(AB)/191 dated 03.10.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl has been granted **17 (seventeen) days earned leave w.e.f. 14.10.2024 to 30.10.2024**. Smti. R.Laldhawmi, the senior most Additional District & Sessions Judge will be in charge of her Court and Office during her absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/10145-10146 /A, dated , 04-10-2024**

Copy to:

1. Smti Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District, Aizawl.
- ✓ 2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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